

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 28

**IA No. 1595/99/2022
and
CP (IB) No. 247/Chd/Pb/2022**

**Under Section 94, IBC 2016
R 11 NCLT**

In the matter of:-

Sunita Thapar, PG, Thapar Hosiery Mills Pvt. Ltd.

...Petitioner

Present: Mr. G.S. Sarin, PCS proxy for the petitioner.
Mr. Mohd. Nazim Khan, PCS proxy for the respondent.

In view of the resolution of NCLT Bar Association dated 25.09.2023, the members of the bar have abstained from Court work today, hence, the matter is adjourned to 02.11.2023.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

September 26, 2023
SM

-sd-

**(Harnam Singh Thakur)
Member (Judicial)**